

HIGH COURT OF CHHATTISGARH, BILASPUR

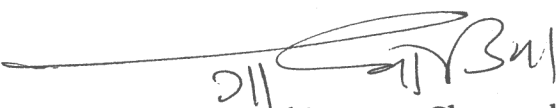
ENDORSEMENT

Endt.No. 5799
III-6-5/16 (JJC-59)

Bilaspur, dated 10/07/2017

Copy of Notification No F 11-3/2013/MBV/50, dated 06/07/2017 issued by the Secretary, Government of Chhattisgarh, Department of Women & Child Development, Mantralaya, Naya Raipur pertaining to the appointment of Principal Magistrate, Juvenile Justice Boards concerned **is forwarded to :-**

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary, to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to the Registrar General, High Court of Chhattisgarh, Bilaspur for information.
15. Private Secretary to the Registrar (Vigilance/I.&E./Computerization), High Court of Chhattisgarh, Bilaspur for information.
16. Director/ Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
17. The District & Sessions Judge, Raipur/ Raigarh/ Koriya (Baikunthpur)/ Janjgir-Champa/ Dhamtari for information and necessary action.
18. The Additional Registrar (Judicial/Admn./D.E. & E./Classification/M.), High Court of Chhattisgarh, Bilaspur for information.
19. Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
20. The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
21. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
22. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Notification in the official web-site of this High Court.
23. Ku. Pushplata Markande, II CJ-I & JMFC, Raigarh/ Shri Krishna Kumar Suryawanshi, II CJ-I & JMFC, Baikunthpur/ Ku. Vandana Verma, CJ-I & JMFC, Kurud/ Shri Ashwani Kumar Chaturvedi, II CJ-I & JMFC, Janjgir/ Shri Gitesh Kumar Kaushik, CJ-II & JMFC, Deobhog for information and necessary action.
24. Section Officer/ In-charge, Account/ Budget/ Checker/ Complaint/ Criminal/ Civil/ Confidential/ District Establishment/ Establishment/ I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension/ Protocol/ Record Room (Admn.)/ S. & A. Cell/ Vigilance/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.


(Gautam Chouradia)
REGISTRAR GENERAL

Government of Chhattisgarh
Women and Child Development Department
Mantralaya Mahanadi Bhavan, Naya Raipur

NOTIFICATION

Raipur Dated: 06.07.2017

No. F 11-3/2013/MBV/50... In exercise of the powers conferred by the sub section (1) and (2) of the section 4 of the Juvenile Justice (Care and Protection of Children) Act 2015, the State Government hereby reconstitutes the Juvenile Justice Board by notifying Chairman (Principal Magistrate), mentioned in the column 4 as chairperson and Social worker/workers duly selected by the State level selection committee as members for the area mentioned in the column no. 3

S.No.	Name of the Juvenile Justice Board	Area/Revenue Dist.	Name of the Chairman (Principal Magistrate) of the Juvenile Justice Board
1	2	3	4
1	Raigarh	Raigarh	Ku. Pushplata Markande, II Civil Judge Class-I & JMFC, Raigarh
2	Baikunthpur	Koriya	Shri Krishna Kumar Suryawanshi, II Civil Judge Class-I & JMFC, Baikunthpur
3	Dhamtari	Dhamtari	Ku. Vandana Verma, Civil Judge Class-I & JMFC, Kurud
4	Janjgir-Champa	Janjgir-Champa	Shri Ashwani Kumar Chaturvedi, II Civil Judge Class-I & JMFC, Janjgir
5	Gariyaband	Gariyaband	Shri Gitesh Kumar Kaushik, Civil Judge Class-II & JMFC, Deobhog

By order and in the name of the
Governor of Chhattisgarh

(Dr. M. Geeta) - GEETA
Secretary

Govt. of Chhattisgarh

Department of Women & Child Development

Endos. No. F 11-3/2013/MBV/50...

Raipur Dated 06.07.2017

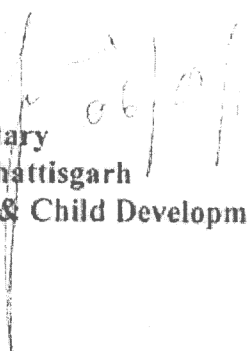
Copy forwarded to:

1. Personal Secretary, Honourable Minister, Department of Women & Child Development Government of Chhattisgarh, Raipur for information.
2. Registrar General Honourable High Court Chhattisgarh Bilaspur for information in refrence to the endorsed letter No. 5551 III-6-5/16(JJC-59) Bilaspur Dated, 01 July 2017.
3. Principal Secretary Govt. of Chhattisgarh, Home Department, Raipur for information and necessary action.
4. Principal Secretary Govt. of Chhattisgarh, Law and Legislative Affairs Department, Raipur for information and necessary action.
5. Principal Secretary/Secretary Govt. of Chhattisgarh, General Administration Department Raipur for information and necessary action.

JJ Cell / Court manager

7/7/17
AR(DE)

6. Honourable District & Session Judge District - Dhamtari, Raigarh, Koriya, Janjgir-Champa & Gariyaband of Chhattisgarh for information and necessary action.
7. Divisional Commissioner, Raipur, Bilaspur & Sarguja.
8. Director General of Police, Police Headquarter, Raipur for information and necessary action.
9. Commissioner, Directorate of Women and Child Development, Chhattisgarh Raipur for information and necessary action.
10. Chairman/Member (All) Shri of Juvenile Justice Board/Child Welfare Committee for information and necessary action.
11. Collector, District- Dhamtari, Raigarh, Koriya, Janjgir-Champa & Gariyaband of Chhattisgarh for information and necessary action.
12. Dist. Programme officer/District Women and Child Development officer, Women and Child Development, District Dhamtari, Raigarh, Koriya, Janjgir-Champa & Gariyaband of Chhattisgarh.
13. Superintendent Observation Home, Sarguja, Raipur, Raigarh & Bilaspur for information and necessary action.
14. Controller Government Press, Raipur/Rajnandgaon for Publication in the Next Gazette.


Secretary
Govt. of Chhattisgarh
Department of Women & Child Development